## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# RAJYA SABHA UNSTARRED QUESTION NO.2364 TO BE ANSWERED ON $6^{\rm TH}$ DECEMBER, 2016

#### AVAILABILITY OF GENERIC MEDICINES

### 2364. SHRI MOHD. ALI KHAN: DR. K.V.P. RAMACHANDRA RAO:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that the generic medicines are not available in the States when compared to branded medicines, if so, the details thereof;
- (b) whether Government has any plans to establish generic medicine stores in all cities and towns of the country; and
- (c) whether Government has any frame-work to check the quality of the generic medicines, if so, the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

- (a): The National Pharmaceutical Pricing Authority (NPPA) under the Department of Pharmaceuticals, has informed that there is no shortage of generic drugs in the country.
- (b): The Department of Pharmaceuticals has informed that the Government has launched "Pradhan Mantri Jan Aushadhi Yojana" (PMJAY) with the objective of making available quality generic medicines at affordable prices to all through special outlets known as "Pradhan Mantri Jan Aushadhi Kendra" (PMJAK). Establishment of such generic medicine outlets is a continuous process and so far 530 functional outlets have been set up in various parts of the country.
- (c): A system has been laid down for drawing samples of medicines and their testing and analysis by the Drug Testing Laboratories. Accordingly, both Central Drugs Standard Control Organization and State Drug Regulatory Authorities draw samples and get them tested/analyzed in various Drug Testing Laboratories and take action as per the provisions of the Drugs and Cosmetics Act, 1940 and Rules, 1945 framed thereunder whenever any non-compliance with the provisions of the Act is noticed.